

IN THE GAUHATI HIGH COURT AT GUWAHATI

(PRINCIPAL SEAT)

Statement showing the category wise number of cases of institution, disposal and pendency during the year, 2006.

Total working days=218

SL.No.	Category of Cases	Pending as on 1.1.2006	Institution	Disposed of	Pending as on 31.12.2006
1	RFA	773	205	262	716
2	FAO	420	29	96	353
3	RSA	985	198	271	912
4	LPA	61	-	15	46
5	CRP	429	516	671	274
6	Review Petn.	64	138	166	36
7	C.Ref.	3	-	1	2
8	Arbitration	25	27	16	36
9	C.M.Appl.	14974	6383	4293	17064
10	W.P.(C)	16199	6415	10172	12442
11	PIL	45	86	72	59
12	W.A.	760	454	820	394
13	Mat.Case	71	34	45	60
14	Test Case	20	5	2	23
15	M.A.C.	587	334	141	780
16	El.Petn.	1	6	-	7
17	Cont.Case	2391	693	949	2135
18	SAO	11	1	2	10
19	Comp. Petn.	29	34	17	46
20	Tax Cases	90	29	91	28
21	Cross Objection	20	19	3	36
22	Tr.P(C)	85	34	54	65
23	I.A.	1	23	6	18
24	L.A.Ref.	3	-	-	3
25	L.A.App.	49	89	4	134
26	Crl.App.	1523	397	789	1131
27	Crl.Rev.Petn.	1767	762	1269	1260
28	Crl.Ref.	7	9	8	8
29	Crl.(D) Ref.	6	7	9	4
30	Bail Appln.	32	3745	3579	198
31	W.P(Crl.)	36	38	46	28
32	Crl.M.Appl.	2718	543	157	3104
33	Tr.P(Crl.)	31	22	38	15
	Total	44216	21275	24064	41427

04/01/07
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Statement Section.

04/01/07

4/1/07
Deputy Registrar (Judicial)
Gauhati High Court, Guwahati.

ANNUAL STATEMENT -2006

IN THE GAUHATI HIGH COURT AT GUWAHATI

Statement showing the number of cases instituted, disposed of and pending categorywise during the year,2006

KOHIMA BENCH

SL.No.	Category of Cases	Pending as on 1.1.06	Institution	Disposed of	Pending as on 31.12.06
1	RFA	13	21	8	26
2	FAO	40	-	40	-
3	RSA	7	6	9	4
4	LPA	-	1	1	-
5	CRP	8	21	-	29
6	Review Petn.	13	13	5	21
7	C.Ref.	1	-	-	1
8	Arbitration	-	-	-	-
9	C.M.Appl.	176	525	548	153
10	W.P.(C)	287	704	614	377
11	PIL	4	8	11	1
12	W.A.	46	43	72	17
13	Mat.Case	-	1	1	-
14	Test Case	-	-	-	-
15	M.A.C.	55	12	38	29
16	El.Petn.	-	-	-	-
17	Cont.Case	60	91	99	52
18	SAO	-	-	-	-
19	Comp. Petn.	-	-	-	-
20	Tax Cases	-	-	-	-
21	Cross Objection	-	-	-	-
22	Tr.P(C)	-	-	-	-
23	I.A.	2	-	2	-
24	L.A.Ref.	-	-	-	-
25	L.A.App.	-	-	-	-
26	Crl.App.	10	4	1	13
27	Crl.Rev.Petn.	2	19	15	6
28	Crl.Ref.	-	-	-	-
29	Crl.(D) Ref.	-	-	-	-
30	Bail Appln.	3	28	23	8
31	W.P(Crl.)	1	29	29	1
32	C.M.Appl.	5	9	10	4
	Total	733	1535	1526	742

20/12/06
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Gauhati High Court, Guwahati

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IN THE GAUHATI HIGH COURT AT GUWAHATI

Statement showing the number of cases instituted, disposed of and pending categorywise during the year,2006

SHILLONG BENCH

SL.No.	Category of Cases	Pending as on 1.1.06	Institution	Disposed of	Pending as on 31.12.06
1	RFA	59	16	16	59
2	FAO	9	5	12	2
3	RSA	2	5	3	4
4	LPA	5	1	1	5
5	GRP	63	42	58	47
6	Review Petn.	14	6	6	14
7	C.Ref.	11	14	21	4
8	Arbitration	1	-	1	-
9	C.M.Appl.	335	433	356	412
10	W.P.(C)	1093	314	397	1010
11	PIL	5	-	-	5
12	W.A.	45	39	23	61
13	Mat.Case	-	-	-	-
14	Test Case	-	-	-	-
15	M.A.C.	-	3	3	-
16	El.Petn.	-	-	-	-
17	Cont.Case	50	36	51	35
18	SAO	-	-	-	-
19	Comp. Petn.	-	-	-	-
20	Tax Cases	-	17	-	17
21	Cross Objection	1	-	-	1
22	Tr.P(C)	-	-	-	-
23	I.A.	-	-	-	-
24	L.A.Ref.	-	-	-	-
25	L.A.App.	-	-	-	-
26	Crl.App.	13	5	10	8
27	Crl.Rev.Petn.	37	35	61	11
28	Crl.Ref.	1	3	4	-
29	Crl.(D) Ref.	-	1	-	1
30	Bail Appln.	20	28	38	10
31	W.P(Crl.)	-	1	1	-
32	C.M.Appl.	20	46	42	24
	Total	1784	1050	1104	1730

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Superintendent
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6/12/06

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Gauhati High Court, Guwahati

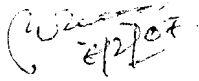
ANNUAL STATEMENT -2006


IN THE GAUHATI HIGH COURT AT GUWAHATI

Statement showing the number of cases instituted, disposed of and pending categorywise during the year,2006

IMPHAL BENCH

SL.No.	Category of Cases	Pending as on 1.1.06	Institution	Disposed of	Pending as on 31.12.06
1	RFA	40	5	17	28
2	FAO	26	1	16	11
3	RSA	18	8	12	14
4	LPA	8	-	8	-
5	CRP	110	5	97	18
6	Review Petn.	96	17	61	52
7	C.Ref.	-	-	-	-
8	Arbitration	2	-	-	2
9	C.M.Appl.	2804	755	792	2767
10	W.P.(C)	4351	1318	1151	4518
11	PIL	15	20	15	20
12	W.A.	537	75	166	446
13	Mat.Case	2	8	7	3
14	Test Case	-	-	-	-
15	M.A.C.	4	-	3	1
16	El.Petn.	-	18	18	-
17	Cont.Case	860	192	222	830
18	SAO	-	-	-	-
19	Comp. Petn.	-	-	-	-
20	Tax Cases	-	-	-	-
21	Cross Objection	-	1	1	-
22	Tr.P(C)	4	21	24	1
23	I.A.	-	1	-	1
24	L.A.Ref.	-	2	-	2
25	L.A.App.	2	-	1	1
26	CrI.App.	27	1	19	9
27	CrI.Rev.Petn.	20	16	30	6
28	CrI.Ref.	-	5	5	-
29	CrI.(D) Ref.	-	-	-	-
30	Bail Appln.	11	31	33	9
31	W.P(CrI.)	53	67	71	49
32	C.M.Appl.	75	6	67	14
	Total	9065	2573	2836	8802


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EP/107


ANNUAL STATEMENT -2006


IN THE GAUHATI HIGH COURT AT GUWAHATI

Statement showing the number of cases instituted, disposed of and pending categorywise during the year,2006

AGARTALA BENCH

SL.No.	Category of Cases	Pending as on 1.1.06	Institution	Disposed of	Pending as on 31.12.06
1	RFA	210	32	156	86
2	FAO	72	2	58	16
3	RSA	324	52	45	331
4	LPA	17	-	7	10
5	CRP	123	79	76	126
6	Review Petn.	35	23	36	22
7	C.Ref.	-	-	-	-
8	Arbitration	32	26	27	31
9	C.M.Appl.	463	1272	1035	700
10	W.P.(C)	1858	491	516	1833
11	PIL	4	1	2	3
12	W.A.	329	78	111	296
13	Mat.Case	55	43	21	77
14	Test Case	-	-	-	-
15	M.A.C.	528	285	66	747
16	El.Petn.	-	-	-	-
17	Cont.Case	24	17	17	24
18	SAO	3	3	3	3
19	Comp. Petn.	-	-	-	-
20	Tax Cases	-	-	-	-
21	Cross Objection	66	-	46	20
22	Tr.P(C)	1	10	3	8
23	I.A.	12	1	12	1
24	L.A.Ref.	-	-	-	-
25	L.A.App.	175	39	15	199
26	Crl.App.	461	106	90	477
27	Crl.Rev.Petn.	350	179	92	437
28	Crl.Ref.	-	-	-	-
29	Crl.(D) Ref.	-	2	-	2
30	Bail Appln.	-	136	120	16
31	W.P(Crl.)	4	7	9	2
32	C.M.Appl.	69	333	330	72
	Total	5215	3217	2893	5539


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ANNUAL STATEMENT -2006

IN THE GAUHATI HIGH COURT AT GUWAHATI

Statement showing the number of cases instituted, disposed of and pending categorywise during the year,2006

AIZAWL BENCH

SL.No.	Category of Cases	Pending as on 1.1.06	Institution	Disposed of	Pending as on 31.12.06
1	RFA	8	19	15	12
2	FAO	-	2	1	1
3	RSA	18	24	17	25
4	LPA	-	-	-	-
5	CRP	3	8	9	2
6	Review Petn.	6	5	4	7
7	C.Ref.	-	-	-	-
8	Arbitration	-	-	-	-
9	C.M.Appl.	130	139	131	138
10	W.P.(C)	81	101	63	119
11	PIL	-	-	-	-
12	W.A.	23	14	7	30
13	Mat.Case	-	-	-	-
14	Test Case	-	-	-	-
15	M.A.C.	75	43	34	84
16	El.Petn.	-	-	-	-
17	Cont.Case	14	12	13	13
18	SAO	-	6	3	3
19	Comp. Petn.	-	1	1	-
20	Tax Cases	-	-	-	-
21	Cross Objection	1	3	4	-
22	Tr.P(C)	-	-	-	-
23	I.A.	-	-	-	-
24	L.A.Ref.	-	-	-	-
25	L.A.App.	1	-	1	-
26	Crl.App.	12	12	14	10
27	Crl.Rev.Petn.	2	2	1	3
28	Crl.Ref.	5	9	2	12
29	Crl.(D) Ref.	-	-	-	-
30	Bail Appln.	-	8	8	-
31	W.P(Crl.)	-	1	1	-
32	C.M.Appl.	4	11	11	4
	Total	383	420	340	463

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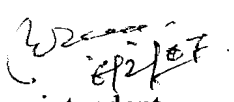
ANNUAL STATEMENT -2006


IN THE GAUHATI HIGH COURT AT GUWAHATI

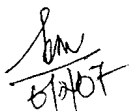
Statement showing the number of cases instituted, disposed of and pending categorywise during the year,2006

ITANAGAR BENCH

SL.No.	Category of Cases	Pending as on 1.1.06	Institution	Disposed of	Pending as on 31.12.06
1	RFA	8	10	15	3
2	FAO	1	16	11	6
3	RSA	1	-	-	1
4	LPA	-	-	-	-
5	CRP	13	32	36	9
6	Review Petn.	16	5	14	7
7	C.Ref.	-	-	-	-
8	Arbitration	-	-	-	-
9	C.M.Appl.	44	153	150	47
10	W.P.(C)	279	477	497	259
11	PIL	3	1	2	2
12	W.A.	12	58	21	49
13	Mat.Case	-	-	-	-
14	Test Case	1	-	1	-
15	M.A.C.	2	6	4	4
16	El.Petn.	-	-	-	-
17	Cont.Case	15	26	41	-
18	SAO	-	-	-	-
19	Comp. Petn.	-	-	-	-
20	Tax Cases	-	-	-	-
21	Cross Objection	-	15	3	12
22	Tr.P(C)	1	1	2	-
23	I.A.	-	1	1	-
24	L.A.Ref.	-	-	-	-
25	L.A.App.	-	-	-	-
26	CrI.App.	9	9	4	14
27	CrI.Rev.Petn.	4	10	9	5
28	CrI.Ref.	13	3	8	8
29	CrI.(D) Ref.	-	-	-	-
30	Bail Appln.	5	50	50	5
31	W.P(CrI.)	-	-	-	-
32	C.M.Appl.	1	8	6	3
	Total	428	881	875	434


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Deputy Registrar (Judicial)
Gauhati High Court, Guwahati


5/12/06